

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 61 OF 2016 &
IA NO. 153 OF 2016**

Dated: 21st March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Odisha Power Transmission Corporation Ltd. ...Appellant(s)
Vs.
M/s Jindal Stainless Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley
Mr. L. N. Mahapatro

Counsel for the Respondent(s) : Mr. R. K. Jain for R.1

Mr. Rutwik Panda
Ms. Anshu Malik for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **13.07.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh